

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:5714

ANSWERED ON:10.05.2012

WASTELAND DEVELOPMENT WORKS UNDER MGNREGS

Kaswan Shri Ram Singh

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether wasteland development works have been undertaken under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in the country including Rajasthan;
- (b) if so, the details thereof during each of the last three years, State-wise;
- (c) whether the Union Government had asked the State Governments to give priority to this work; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a) to (d): Para 1B of Schedule-I of Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) as amended from time to time, lists in the order of their priority the category of works that any Scheme prepared by a State Government under Section 4 (1) of MGNREG Act shall focus upon vide notification dated 4th May, 2012, amendments to Schedule-I & II have been carried out according to which the Gram Panchayats in meetings of Gram Sabha and Ward Sabha are to determine the order of priority of works listed in Schedule-I of the Act.

The details of number of works in different categories completed under MGNREGA during 2009-10 to 2011-12, as reported by States/UTs, are given in Annexure.